



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/103/CAA/2017
NAME OF THE TRANSFEROR : SARA ELGI ARTERIORS LTD,
ELGI BUILDING PRODUCTS LTD
NAME OF THE TRANSFERRE : SUPER SPINNING MILLS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	S. Sathyganesh	Counsel for Transferee Company	
2.	Mr. Ramakrishnan Viravagharan Senior Counsel for M/s. G. Sivashankaran	Counsel to Petitioners.	

ORDER

Counsel for Petitioner present. As seen from the order dated 18.04.2017, we have issued notice to the Regulators and Official liquidator. The reports of the Regulators and Official Liquidator have been received and are placed on record. The Petition is admitted for hearing. Counsel for Petitioner is directed to cause the newspaper publication in relation to hearing of the petition having not less than ten days before the next date of hearing. The publication shall be caused in the same newspapers in which the earlier notice had been issued. Put up on 03.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)